NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA(CAA)No.18/Chd/HP/2017

In the matter of:

Sections 230 and 232 of the Companies Act, 2013

AND

In the matter of:

A Scheme of Amalgamation between:

HPL Projects Portfolio Pvt. Ltd.Applicant/Transferor Company No.1

Amerex India Pvt. Ltd.Applicant/Transferor Company No.2

LK HPL Pvt. Ltd.Applicant/Transferor Company No.3

AND

HPL India Ltd. ...Applicant/Transferee Company

Present: Mr. Rajeev K Goel, Advocate for the applicant-companies.

List on 09.11.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

October 24, 2017